

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 36 of 2015 in  
DFR NO. 2056 OF 2015**

**Dated: 01<sup>st</sup> March, 2016**

**In the matter of :**

**Essar Power Gujarat Ltd.**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr.**

**...Appellant(s)**

**...Respondent(s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **29.03.2016.**

**COURT MASTER**